

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
Contempt Petition No.180/00111/2017
in
Original Application No.142/2009

Thursday, this the 2nd day of February, 2018

CORAM:

**Hon'ble Mr. U. Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member**

K.Gopi
S/o.Kuttan
(Retired as Regrigeration Engineer, National Institute of
Fisheries Post Harvest Technology and Training
Kochi-682 016), residing at Apartment No.7
Tower No.2, DD Platinum Planet, Pullepady-Thammanam Road
Kaloor, Kochi-682 017

(By Advocate Mr.M.R.Gopalakrishnan Nair)

Versus

1. Sri.Devendra Chaudhry
Secretary (ADF), Government of India
Ministry of Agriculture, Department of
Animal Husbandry and Dairying
Krishi Bhavan, New Delhi
2. Sri.B.P.Sharma, Secretary (P)
Ministry of Personnel Public Grievances & Pension
Department of Personnel and Training
New Delhi

(By Advocate -Mr.Thomas Mathew Nellimoottil, Sr.PCGC)

This Contempt Petition having been heard on 2.2.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Hon'ble Mr.U.Sarathchandran, Judicial Member

Learned counsel for the petitioner submitted that this Contempt Petition can be closed as Annexure P1 order of this Tribunal in O.A No.142/2009 has been complied with by the respondents. Mr.Thomas Mathew Nellimoottil,

Sr.PCGC, learned counsel for the respondents submitted that the order has been complied with. Accordingly, the Contempt Petition is closed. Notices shall stand discharged.

(E.K. Bharat Bhushan)
Administrative Member

(U. Sarathchandran)
Judicial Member

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List of Annexures

1. Annexure P1 - True copy of the order dated 22.1.2010 in O.A No.142/2009 of the Tribunal
2. Annexure P2 - True copy of the judgment dated 28.11.2016 in W.P(C) No.16496/2010.
3. Annexure R1 - True copy of the Office Order No.34/2017.
4. Annexure R2 - True copy of the statement issued under Public Financial Management System

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